

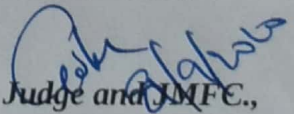
**List of cases which are posted on 09-09-2020 in the court of
Addl. Senior Civil Judge & JMFC, Anekal.**

SL. No.	Morning Session	Sl. No.	Afternoon Session
	Hearing		Issues
1	O.S. No. 557/2012	15	O.S. No. 948/2014
2	O.S. No. 738/2014	16	O.S. No. 1289/2014
	Arguments	17	O.S. No. 1354/2014
3	O.S. No. 1194/2006	18	O.S. No. 887/2015
4	O.S. No. 976/2012	19	O.S. No. 667/2009
	Objections	20	O.S. No. 865/2012
5	O.S. No. 793/2012	21	O.S. No./1194/2014
	Issues	22	O.S. No. 1248/2014
6	O.S. No. 673/2012	23	O.S. No. 879/2016
7	O.S. No. 630/2013	24	O.S. No. 1223/2016
8	O.S. No. 656/2014	25	O.S. No. 1046/2019
9	O.S. No. 672/2013	26	O.S. No. 803/2017
10	O.S. No. 597/2013	27	O.S. No. 1012/2018
11	O.S. No. 783/2013	28	O.S. No. 1062/2018
12	O.S. No. 872/2013	29	O.S. No. 951/2019
13	O.S. No. 923/2013	30	O.S. No. 1008/2019
14	O.S. No. 712/2014		

Sd/-
Addl. Senior Civil Judge & JMFC,
Anekal.

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 09.09.2020

<u>Morning Session</u>	<u>Stage of the Case</u>
1) OS No.26/2009	Arguments
2) OS No.170/2011	Defendant Arguments
3) OS No.264/2006	Arguments
4) OS No.252/2007	Arguments
5) OS No.386/2011	Arguments
6) OS No.281/2016	Steps
7) OS No.282/2016	Steps
8) OS No.52/2019	Hearing
9) OS No.328/2017	Hearing
10) Ex No.17/2014	Hearing
11) OS No.506/2016	Evidence
12) OS No.368/2014	Evidence
13) OS No.332/2014	Evidence
14) CC No.271/2019	Settlement
15) PCR No.229/2020	Sworn Statement
* After Noon Session *	
1) OS No.158/2017	Arguments
2) OS No.56/2018	Arguments
3) OS No.372/2019	Hearing
4) OS No.158/2014	Compliance
5) OS No.512/2016	Settlement
6) OS No.498/2016	Settlement
7) OS No.486/2013	Orders
8) Ex No.11/2018	Further Hearing
9) OS No.254/2018	Further Evidence
10) Misc No.17/2009	Further Arguments
11) OS No.71/2011	Hearing
12) OS No.70/2011	Hearing
13) Misc No.23/2008	Hearing
14) OS No.290/2019	Evidence
15) OS No.494/2018	Evidence


Prl.Civil Judge and JMFC.,
Anekal.

NOTE :- All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

Matter listed on 09.09.2020 for hearing in the court of I Addl. Civil Judge & JMFC,
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No.1106/2009	16	OS No. 689/2013
2	CC No.1226/2013	17	OS No. 501/2008
3	CC No. 411/2013	18	OS No. 579/2010
4	CC No.1232/2013	19	OS No. 453/2008
5	CC No.1466/2014	20	OS No. 27/2016
6	CC No.780/2015	21	Misc. No.7/2020
7	CC No.967/2013	22	OS No. 647/2011
8	CC No.1091/2012	23	OS No. 273/2015
9	CC No.180/2012	24	OS No. 131/2019
10	CC No.184/2011	25	OS No. 270/2019
11	CC No.775/2010	26	OS No. 10/2020
12	CC No.641/2010	27	OS No. 569/2012
13	CC No.218/2008	28	OS No. 5/2016
14	CC No.556/2007	29	OS No. 415/2017
15	CC No.956/2009	30	OS No. 161/2015

All matters are listed for hearing.

I Addl. Civil Judge & JMFC,
Anekal

Note: All advocates are required to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.